

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 25

**CP (IB) No. 7/Chd/Pb/2021
Under Section 94(1), IBC 2016**

In the matter of:

Mohit Ghai, PG, Priknit Retails Ltd.

...Petitioner

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 18.12.2023.

Sd/-

Court Officer

November 2, 2023

Mukta